

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:381
ANSWERED ON:20.12.2012
VOTER IDENTITY CARDS
Meghwal Shri Arjun Ram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether voter identity (ID) cards have been issued to all the electorates in the country in accordance with the guidelines of the Election Commission;
- (b) if so, the details thereof, State-wise and if not, the reasons therefor;
- (c) whether any advisory has been issued by the Union Government to the States in this regard and if so, the details thereof;
- (d) whether the voter ID cards issued by the Election Commission are not being accepted as an ID proof by the nationalised banks, if so, the details thereof and the reasons therefor; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (e) : A Statement is laid on the Table of the House.

Statement referred to in replies to parts (a) to (e) of Lok Sabha Starred , Question No.381 for 20th December, 2012

(a) to (c): The Election Commission has informed that the total number of general electors in the country, as per the rolls finally published in January, 2012 is 75,84,83,294. Out of this 70,09,27,249 electors have been issued EPIC, i.e. to 92.41% of the total electors. A State-wise statement, reflecting the same is attached as Annexure.

The process of issuing Electors` Photo Identity Cards (EPIC) is a continuous exercise; names of new electors are added every year while names of dead electors are deleted. Further, on account of migration of persons from one place to another, changes in EPIC need to be carried out from time to time based on their applications. However, it has been the persistent endeavor of the Election Commission to achieve the target of 100% EPIC coverage. The Election Commission is making every effort to issue EPICs to all residual electors as expeditiously as possible.

(d) and (e): The Government has sent an indicative lists of documents for Know Your Customer requirements to the Indian Banks` Association for circulation to its member banks. The indicative list includes the Voter identity Cards as a document which may be accepted as proof of identity by the Banks.